

[*Translation*]

It is on page 245 and page 246 continues

[*English*]

*It is a breach of privilege and contempt of the House to make speeches, or to print or publish any libels reflecting on the character or proceedings of the House or its Committees...."*

[*Translation*]

Sir, I want to inform you only that it has happened first time in the history of Parliament. That is why I have submitted a Privilege Motion under rule 222 and I urge upon you to send it straightway to the Committee on Privileges.

SHRIRAM NAIK (Bombay North): Hon. Deputy Speaker, Sir, I support Shri Paswan's statement. One thing is more that there is National Emblem Act and so is the tradition that any photograph either of Parliament of Legislature should not be used for advertisement. Hon. Sir, it is not a news but an advertisement and T. PUB is also written there which indicates that it is purely an advertisement and it is Breach of Privilege, to publish such an advertisement alongwith the photo of Parliament House. So my request is that it should be sent to the Privileges Committee ...(*Interruptions*)....

[*English*]

SHRI SRIKANTA JENA (Cuttack): If somebody puts your photograph in his company's advertisement, it will be ridiculous.

MR. SPEAKER: That is also not very dignified.

SHRI SRINKANTA JENA: Yes, that is not dignified. That is what I am saying about this advertisement of Parliament House. The management of the newspaper congratulated the I & B Minister for the statement, and says that only high breeds are being discussed inside the House. This is most unfortunate. Therefore, I request you that this matter should be sent straight way to the Privileges Committee.

MR. SPEAKER: Well, I understand the feelings of the hon. Members. I would very carefully look into it and I would try to do justice to the matter.

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PANJA): I have nothing to do with that advertisement nor that advertisement has been given by my Department.

DR. KARTIKESWAR PATRA (Balasore): The Ib Power project in Samsatipur District, Orissa, the Government is proposing to sell it away. Previously, Government Orissa sold many of the Government projects like Chargochrome factory, sugarcane factory and jute mills. Government is proposing to sell Government projects like this. This matter was raised in the House earlier also. The sale of this factory was in under-valuation. The valuation of the factory was Rs. 350 crores. But it was sold only for Rs. 85 crores and instalments were demanded for Rs. 55 crores within a period of 15 years. Like this other Government projects are going to be sold. There is panic in the minds of the people of Orissa.

I would submit before this House, before the Government and the hon. Members to please intervene in the matter and oblige.

(*Interruptions*)\*